

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE C.S.DIAS

Friday, the 3rd day of July 2026 / 12th Ashadha, 1948

CRL.MC NO. 5121 OF 2026

CRIME NO.656/2013 OF Konni Police Station, Pathanamthitta
CC 400/2013 OF JUDICIAL MAGISTRATE OF FIRST CLASS -II,PATHANAMTHITTA,
PATHANAMTHITTA

PETITIONER:

TENNY JOPPEN, AGED 52 YEARS S/O. JOPPEN, MANKARAKAVIL HOUSE, VENDAR
MURI, POOVATHUR VILLAGE, KOTTARAKKARA TALUK,PATHANAMTHITTA DISTRICT
, PIN - 689531

BY ADV SONIYA.M

RESPONDENT:

1. STATE OF KERALA,REPRESENTED BY PUBLIC PROSECUTOR, HIGH
COURT OF KERALA, ERNAKULAM, PIN - 682031
2. SREEDHARAN NAIR, AGED 77 YEARS S/O RAGHAVAN PILLA, MALLALEIL HOUSE,
KONNITHAZHAM, ATTACHAL, KOZANCHERRY TALUK,PATHANAMTHITTA DISTRICT ,
PIN - 689641

This Criminal misc. case having come up for orders on 03.07.2026,
the court on the same day passed the following:



ORDER

The second respondent enters appearance through the counsel. He submits that the dispute that led to the registration of the crime has been amicably settled. He proposes to file an affidavit. Post on 08.07.2026.

Sd/- **C.S.DIAS** JUDGE

